

Government of Orissa undertaken joint enumeration of trees available on the project site. As per the joint enumeration total 2,90,087 trees as per details given below, were estimated to be available on the project site.

Girth Class	No. of trees
Less than 30 cm	2,52,110
30 cm to 45 cm	16,967
45 cm to 60 cm	21,010
TOTAL	2,90,087

As per the information received from the State Government of Orissa felling of trees in project site is under progress.

(c) and (d) Final approval under the Forest (Conservation) Act, 1980 for diversion of the said forest land has been accorded keeping in view that it will involve felling of trees available on the said land. No separate approval from the Central Government for felling of trees available on the forest land diverted under the Forest (Conservation) Act, 1980 for non-forest purpose is required.

(e) In view of reply to parts (c) and (d) above, reply to part (e) does not arise.

Import of crude oil

*296. SHRI AVINASH PANDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state?

(a) the details of the crude oil imports from different countries of the world during the last three financial years;

(b) whether the share of Iran in import of crude oil, as a percentage of total imports, has undergone any significant change;

(c) whether there is any problem with regard to payment for crude oil to Iranian companies; and

(d) if so, whether Government considers this as a reason for the change in the quantum of crude oil imported from Iran?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) The details of crude oil imports from different countries of the world during the last three financial years are given in Statement (See below).

(b) The share of Iran in import of crude oil vis-a-vis percentage of total imports is given under:

Year	% of imports of crude oil
2008-09	16.43%
2009-10	13.31%
2010-11	11.31%

(c) India's Oil Refineries importing crude oil from Iran had faced problem in making payment to the National Iranian Oil Company (NIOC), after the Asian Clearing Union (ACU) Mechanism was withdrawn by the Reserve Bank of India (RBI) in December 2010. However, recently as a result of Government's efforts, a payment channel has been established and Indian refineries are making payments to NIOC.

(d) Does not arise.

Statement

Country-wise crude imports from 2008-09 to 2010-11

			(Million Metric Tonne)		
			2008-09	2009-10	2010-11 (P)
			1	2	3
Middle	1	Iran	21.814	21.197	18.499
East	2	Iraq	14.391	14.96	17.158
	3	Kuwait	14.764	11.797	11.491
	4	Neutral Zone	0.227	3.050	2.283
	5	Oman	0.277	5.392	5.428
	6	Otar	2.940	5.419	5.606
	7	Saudi Arabia	25.950	27.188	27.361
	8	Syria	0.082	0.232	0.000
	9	UAE	13.851	11.602	14.706
	10	Yemen	0.662	2.919	3.01

			1	2	3
	11	Algeria	0.263	1.828	2.649
	12	Angola	5.314	8.993	9.648
Africa	13	Cameroon	0.113	0.275	0.308
	14	Chad	0	0.293	0
	15	Congo	0.247	1.455	0.873
	16	Egypt	2.258	3.050	1.842
	17	Equatorial Guinea	0.281	1.246	1.501
	18	Kenya	0	0	0
	19	Gabon	0.418	0.136	0.394
	20	Ivory Coast	0.138	0	0
	21	Libya	0.89	0.947	1.094
	22	Nigeria	10.542	13.197	15.813
	23	West Africa	0	0.243	0
	24	Cote d'Ivoire (Ivory Coast)	0	0.145	0
	25	Sudan	0.772	1.106	1.191
	26	Brunei	0.846	0.905	0.927
Asia	27	China	0	0.141	0
	26	Malaysia	3.91	2.644	2.212
	28	Singapore	0.14	0	0
	29	South Korea	0	0.255	0.134
	30	Thailand	0	0	0.000
	31	Brazil	0	2.564	2.769
South America	32	Colombia	0	0.847	1.235
	33	Ecuador	0	1.309	0.398

			1	2	3
	34	Panama	0.072	0.071	0
	35	Venezuela	7.565	7.304	10.285
	36	Azerbaijan	1.58	2.264	0.759
Eurasia	37	Kazakhstan	0	0.133	0
	38	Russia	0.227	1.593	0.705
North	39	Canada	0	0.080	0
America	40	Mexico	2.152	1.889	1.47
Europe	41	Turkey	0	0.133	0
	42	UK	0	0.094	0
Australia	43	Australia	0.088	0.364	1.678
	44	Norway	0	0	0.167
TOTAL			132.775	159.259	163.594

Rural development schemes in Chhattisgarh

*297. SHRI SHREEGOPAL VYAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government would expedite the approval of road construction and other pending schemes of rural development in Chhattisgarh keeping in view of the conditions prevailing in the State; and

(b) whether in view of the incidents of blowing off of the roads and obstructing the railway services by naxalites, there is any plan to revive the hampered development by curbing such activities in consultation with the Ministry of Home Affairs and other Ministries?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) As and when, the project proposals for construction of roads are received from the State, the same are placed before the Empowered Committee after scrutiny and on receiving the clarifications, if any, sought from the State as a result of the scrutiny. Progress of all Schemes of Rural Development is periodically reviewed to expedite implementation.